

# **HIGH COURT OF UTTARAKHAND, NAINITAL.**

## **NOTIFICATION**

No. 210 /UHC/Admin. (A)/2016

Dated: July 27<sup>th</sup>, 2016.

Following Review Officers are promoted to the post of Section Officer in the pay scale of pay in pay band ₹ 9300-34800 with grade pay of ₹ 4800/- (after 04 years of service pay in pay band ₹ 15600-39100 with grade pay of ₹ 5400/-) in the establishment of the High Court of Uttarakhand at Nainital with effect from the date of their taking over charge.

1. Sri A.M. Tripathi.
2. Sri Anurag Katiyar.
3. Sri Rajesh Srivastava.
4. Sri Vivek Agarwal.
5. Sri Sanjeev Rao Bhatt.
6. Sri Prakash Chandra Pandey.

The abovementioned officers on being appointed on promotion as Section Officer will be on probation for the period of one year. The work, conduct, skill and overall performance of the abovementioned officers promoted as Section Officer will be strictly monitored and observed by Registrar General. At the end of the probation period Registrar General will submit a report about each official. The appointing authority, may, for reasons to be recorded in writing, extend the period of probation in individual cases specifying the date up to which the extension is granted. In case it is found that the official has not made sufficient use of the opportunities or has otherwise failed to give satisfaction, then action will be taken against such official as per Rule 32(4) of the Allahabad High Court Officers and Staff (Conditions of Service and Conduct) Rules, 1976 and the official will be reverted back to his substantive post.

**By order of Hon'ble the Chief Justice**


Sd/-  
(Kanta Prasad)  
Registrar General

No. 3626 /UHC/Admin. (A)/2016

Dated: July 27<sup>th</sup>, 2016.

Copy forwarded for information and necessary action to:

1. The Principal Secretary Law/L-R, Government of Uttarakhand, Dehradun.
2. P.P.S. to Hon'ble the Chief Justice.
3. Head P.S. /P.S. to Hon'ble Judges with the request to place it before the Hon'ble Judges.
4. All the Registrars of the Court.
5. Joint Registrar of the Court.
6. All the Deputy Registrars/ Assistant Registrars of the Court.
7. The Director Printing & Stationary. Government Press, Roorkee, District – Hardwar for Publication of the Notification in the next issue of Gazette of Uttarakhand.
8. Senior Treasury Officer, Nainital.
9. System Analyst of the Court.
10. Officers concerned.
11. Guard File/Personal File.

By Order  
  
Assistant Registrar  
Admin. A